GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:539 ANSWERED ON:13.08.2012 DEVELOPMENT OF NHS Ajnala Dr. Rattan Singh;Antony Shri Anto;Azad Shri Kirti (Jha);Chaudhary Shri Arvind Kumar;Deshmukh Shri K. D.;Lal Shri Kirodi ;Mahajan Smt. Sumitra;Nagar Shri Surendra Singh;Pakkirappa Shri S.;Rao Shri Nama Nageswara;Singh Shri Dushyant;Singh Shri Pradeep Kumar;Singh Shri Vijay Bahadur

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the policy / targets fixed for development of NHs in the country during the Eleventh Five Year Plan and achievements thereof during the said period alongwith their mode of construction including Public Private Partnership (PPP);

(b) the State-wise details of the proposals received from various State Governments in this regard and approved including Andhra Pradesh, Uttar Pradesh, Madhya Pradesh, Rajasthan, Punjab and Bihar during the period alongwith the details of the funds earmarked / released / allocated for the purpose during the said period;

(c) the details of pending / delayed projects alongwith the reasons therefor and the steps taken to remove the hurdles / constraints in achieving the target;

(d) the details of cost and time escalations in these projects and the revised time-frame fixed for completion of the delayed projects; and

(e) the complaints of sub-standard quality of work, if any, by the contractors alongwith the action taken against them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) The details of targets fixed for development of National Highways (NHs) in the country during the Eleventh Five Year Plan and achievements thereof are at Annexure-I. These projects were implemented through various modes namely item rate contracts, BOT (Toll/Annuity).

(b) State-wise details of the proposals received from various State Governments for development of NHs and approved including those in the States of Andhra Pradesh, Uttar Pradesh, Madhya Pradesh, Rajasthan, Punjab and Bihar during the Eleventh Five Year Plan period are at Annexure-II. The details of the funds allocated for development of NHs and expenditure incurred thereon during the said period are at Annexure-III.

(c) & (d) Eighty NH projects under National Highways Development Project (NHDP) are running behind schedule. The delays have occurred due to various reasons such as delay in land acquisition, shifting of utilities, obtaining environment, forest clearances and railway approvals, poor performance of contractors and law & order problems in some States. The steps taken / proposed to be taken by the Government to minimize the delays in completion of all its projects include setting up of Regional Offices by NHAI headed by Chief General Managers with adequate delegation of powers, setting up of special land acquisition units, setting up of High Powered Committees under the Chairmanship of Chief Secretaries of State Governments to resolve the bottlenecks relating to shifting of utilities, land acquisition issues, etc. Further, the delayed projects are closely monitored and periodically reviewed at the Headquarter as well as the field units for expeditious completion.

The details of time escalation in these projects along with their anticipated date of completion are at Annexure-IV. As these projects are at various stages of progress, actual cost escalation on these projects can be ascertained only after completion of the projects.

(e) Complaints are received from time to time against sub-standard / poor quality of construction / maintenance of various sections of NHs which are investigated and action taken accordingly.